

would have to repay the balance over a period of years together with interest which would generally be around 9% per annum. On the realisation, by the Corporation, of the cost of the equipment through hire charges the cultivator would have the option of acquiring the equipment on payment of a nominal amount. He would be required to maintain, during the period of the hire, the equipment in perfect working order.

(c) The scheme will benefit farmers with modest incomes considerably. They are at present not in a position to acquire agricultural machinery and equipment because they are unable to pay the cost at a time. With the system of deferred payments contemplated, they can acquire such equipment out of their earnings and would be in a position to take to intensive farming.

SHORT NOTICE QUESTION

PRINTING OF POSTAL FORMS IN REGIONAL LANGUAGES

SNQ 4. SHRI NARENDRA SINGH MAHIDA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether owing to the public demand, there is any proposal to print immediately money order, registration and other forms in the regional languages; and

(b) if so, when this will be implemented ?

THE MINISTER FOR PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : (a) It has been decided to print P & T forms used by the public trilingually in English, Hindi and the regional language in Non-Hindi speaking areas; and in English and Hindi in Hindi-speaking areas.

(b) This policy will be implemented as soon as the necessary arrangements can be completed.

12·2 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED KIDNAPPING OF POLICE CONSTABLE BY CHINESE EMBASSY RED GUARDS

MR. SPEAKER : I have to inform the House that I have received thirty Calling

Attention Notices about this reported kidnapping of an Indian Police Constable by the Red Guards of the Chinese Embassy in New Delhi. As the matter raised is a serious one, I have admitted the notice for today though I have received it only this morning and I have admitted it immediately. Now, I would request Shri Surendranath Dwivedy, who has secured first place in the ballot, to call the attention of the Minister of Home Affairs on that.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

“The reported kidnapping of an Indian Police Constable by the Red Guards of the Chinese Embassy in New Delhi”.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Sir, I have some facts with me. But I would request you to give me some time so that I can collect more facts and make a statement.

SOME HON. MEMBERS : No, no. (Interruptions).

MR. SPEAKER : Order, order. Will you kindly sit down? I am not postponing it to some other day. I am taking it up at, say, 5·30 P.M. today. (Interruptions) Within a few hours of receiving it, I have admitted it as a special case. I have received it only this morning and I have admitted it today itself.

श्री० सु० कु० तापड़िया (पाली) : अध्यक्ष महोदय, ये लोग इस तरह से देश को बेच देंगे।

श्री हुकम चन्द कछवाय (उज्जैन) : सरकार ने यह जानकारी कोई बाहर से तो मंगानी नहीं है। इस लिए अब तक वह सारी जानकारी प्राप्त कर सकती थी।

श्री मधु लिमये (मुंजर) : वॉलट में और कौन-से चार नाम आये हैं ?

SHRI M. L. SONDHI (New Delhi) : Suppose they retaliate? Suppose the correspondent of the *Hindustan Times* is liquidated by the Chinese? (Interruptions)

What will happen then? What is the protection for him? I want protection for him. It is a question of the freedom of the press.

MR. SPEAKER : Order, order. Your name is there. Will you kindly sit down?

SHRI M. L. SONDHI : Why was not Parliament informed yesterday ? *(Interruptions)*

MR. SPEAKER : Order, order. Shri Madhu Limaye wanted to know the five names which have come in ballot. These are : Shri Surendranath Dwivedy, Shri M.L. Sondhi, Shri Vishwanath Pandey, Shri K.N. Tiwary and Shri Kameshwar Singh. These are the names which I have got.

It would be answered at 5.50 before we take up the other discussion.

Now Mr. K. K. Shah.

SHRI D. C. SHARMA (Gurdaspur) : My name is also there .. *(Interruptions)*

SHRI P. VENKATASUBBAIAH (Nandyal) : May I make a submission?

MR. SPEAKER : Now papers to be laid on the Table.

Mr. K. K. Shah.

12.05 hrs.

PAPERS LAID ON THE TABLE

DECISIONS TAKEN ON THE RECOMMENDATIONS OF THE COMMITTEE ON BROADCASTING AND INFORMATION MEDIA

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : On behalf of Shri K. K. Shah, I beg to lay on the Table :—

- (1) A statement showing decisions taken on the recommendations of the Committee on Broadcasting and Information Media on 'Press Information and Publicity'. *Placed in Library, See No. LT-371/68.*
- (2) A statement showing decisions taken on the recommendations of the Committee on Broadcasting and Information Media on 'Advertising and Visual Publicity'. *[Placed in Library, See No. LT—372/68].*

DELHI SPECIFIED FOOD ARTICLES (MOVEMENT CONTROL) AMENDMENT ORDER

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a copy of the Delhi Specified Food Articles (Movement Control) Amendment Order, 1968, published in Notification No. G.S.R. 362 in Gazette of India dated the 21st February, 1968, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. *[Placed in Library, See No. LT-373/68].*

12.06 hrs.

ESTIMATES COMMITTEE

TWENTIETH, TWENTYFIRST, TWENTYSECOND AND THIRTYFIFTH REPORTS

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the following Reports of the Estimates Committee :—

- (1) Twentieth, Twenty-first and Twenty-second Reports on action taken by Government on the recommendations contained in the Hundred and fifth, Hundred and sixth and Hundred and seventh Reports of Estimates Committee (Third Lok Sabha) on the Ministry of Industrial Development and Company Affairs—Organisation of the Development Commissioner Small Scale Industries—Parts I and II and Rural Industrialisation.
- (2) Thirty-fifth Report on action taken by Government on the recommendations contained in the Ninety-ninth Report of Estimates Committee (Third Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Community Development)—Part II—Programmes of Subject-Matter Ministries.

BUSINESS ADVISORY COMMITTEE

FIFTEENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I move :